

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 3rd January, 2015

HC.VII-04/2014/ 01 /A. In partial modification of this Registry's Notification No.HC.VII-04/2014/9287/A dated 18.12.2014, Shri Rajesh Bodo, Munsiff No.1, Sivasagar (under order of transfer as Munsiff, Rangia) will continue to work in the same capacity at Sivasagar till handing over of charge by Smti Monmee Sarma, Munsiff, Rangia.

By order,
Sd/- Sanjay Hazarika
JOINT REGISTRAR (VIGILANCE)

Memo NO. HC.VII-04/2014/ 02 - 24 /A.

Dated 03.01.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. Principal Judge, Family Court, No.1 & 2 Kamrup, Guwahati/Cachar, Silchar
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1 & II, Assam, Chandmari, Guwahati
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Joint Registrar (_____), Gauhati High Court, Guwahati
16. Smti Monmee Sarma, Munsiff, Rangia (under order of transfer as Civil Judge & Asstt. Sessions Judge, Kokrajhar)
17. Shri Rajesh Bodo, Munsiff No.1, Sivasagar (under order of transfer as Munsiff, Rangia)
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
21. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


JOINT REGISTRAR (VIGILANCE)


31/1/2015